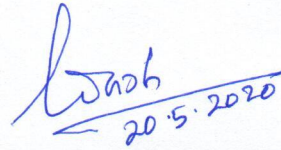


**HIGH COURT OF ORISSA, CUTTACK**

R.J - NO.32 DTD. 20.05.2020

**NOTICE**

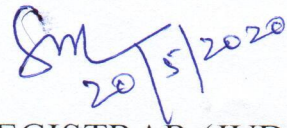
It is hereby notified for information of all concerned that considering the disruption in power supply and internet connectivity and forecast of heavy rain, due to the effects of Super Cyclone *Amphan* and keeping in view request of the Bar, functioning of the Court through Video Conferencing shall not be possible on 20.05.2020. The cases listed before various Benches on 20.05.2020 shall be taken up for hearing tomorrow i.e. on 21.05.2020



**REGISTRAR (JUDICIAL)**

Memo No. R.J.33 dtd. 20.05.2020

1. Advocate General, Odisha
2. President, Orissa High Court Bar Association
3. Secretary, Orissa High Court Bar Association
4. All officers of the Court
5. Secretarial Staff of Hon'ble the Chief Justice and Hon'ble the Judges
6. Notice Board of the Hon'ble Court
7. NIC for uploading in Website



**DEPUTY REGISTRAR (JUDICIAL)**